COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 49 OF 2016

Dated: 22nd February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Neyveli Lignite Corporation Ltd. Vs.			Appellant(s)	
Central Electricity Regulatory Co	ommission & Ors.		Respondent(s)	
Counsel for the Appellant(s) :	Ms. Poorva Saigal Mr Shubham Arya			
Counsel for the Respondent(s) :	Mr. Alok Shankar Ms. Nayantara A. Pan	1r. Alok Shankar 1s. Nayantara A. Pande for R-1		
	Mr. S. Vallinayagam for R-2			
	Mr. P. V. Dinesh Ms. Aarushi Singh for	R-3		

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>02.05.2018.</u>

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

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